LOK SABHA UNSTARRED QUESTION NO. 1328 TO BE ANSWERED ON 2ND MAY, 2016

UNDER RECOVERY TO OIL COMPANIES

1328. DR. SUNIL BALIRAM GAIKWAD:

SHRI SUDHEER GUPTA:

SHRI B. VINOD KUMAR:

SHRI P. NAGARAJAN:

SHRI BIDYUT BARAN MAHATO:

KUNWAR HARIBANSH SINGH:

SHRI S.R. VIJAYAKUMAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has not paid huge arrears on account of subsidised kerosene to the State run oil companies;
- (b) if so, the details thereof and the reasons therefor along with the time by which it is likely to be paid, company-wise;
- (c) the details of the allocation of kerosene supply to various States at subsidised rates during each of the last three years, State/UT-wise; and
- (d) whether the Government proposes to declare some States/UTs as kerosene free and if so, the details thereof along with the name of such States/UTs which have been declared kerosene free so far?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) & (b): The Government has approved the budgetary support for under-recovery incurred on the sale of PDS Kerosene to the Public Sector Oil Marketing Companies (OMCs) for financial year 2015-16 at a rate of Rs. 12 per litre. At this rate, the Budgetary support for OMCs for financial year 2015-16 amounts to Rs 10245.01 crore. The Government provided Rs. 7,999 crore as budgetary support for PDS Kerosene out of which Rs. 5,223.34 crore was paid to OMCs for the year 2014-15 and Rs. 2775.66 crore was paid for the year 2015-16. In the budget of 2016-17, Budget provision of Rs. 7,094.21 crore has been made to meet the under-recoveries incurred by OMCs on sale of PDS Kerosene.
- (c): State/UT-wise PDS Kerosene allocation made to the States/UTs during the last three years is in **Annexure.**
- (d): So far, NCT of Delhi and UT of Chandigarh have been declared PDS Kerosene Free States/UTs, effective 1st October, 2013 and 1st April, 2016 respectively.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1328 asked by Dr. Sunil Baliram Gaikwad, Shri Sudheer Gupta, Shri B. Vinod Kumar, Shri P. Nagarajan, Shri Bidyut Baran Mahato, Kunwan Haribansh Singh and Shri S.R. Vijayakumar to be answered on 2^{nd} May 2016 regarding "Under Recovery to Oil Companies".

STATE-WISE PDS SKO ALLOCATION IN KL						
Sl. No.	Name of States/UTs	2015-16	2014-15	2013-14		
1	A & N ISLANDS	5772	6408	6912		
2	ANDHRA PRADESH	266676	320580	465996		
3	ARUNACHAL PRADESH	10320	11460	11479		
4	ASSAM	321372	327924	327966		
5	BIHAR	796704	812964	814068		
6	CHANDIGARH	2988	3324	3528		
7	CHATTISGARH	172272	175788	180072		
8	D&N HAVELI	1836	2040	2280		
9	DAMAND AND DIU	828	876	876		
10	DELHI	0	0	53424		
11	GOA	5136	5244	5244		
12	GUJARAT	657336	670752	673416		
13	HARYANA	88344	90144	91260		
14	HIMACHAL PRADESH	24144	24636	24660		
15	JAMMU & KASHMIR	81180	90198	94698		
16	JHARKHAND	262572	267936	268704		
17	KARNATAKA	509832	522768	522888		
18	KERALA	117780	120180	120192		
19	LAKSHADWEEP	984	1008	1008		
20	MADHYA PRADESH	589824	625572	625668		
21	MAHARASHTRA	626256	695844	730464		
22	MANIPUR	23388	24960	24967		
23	MEGHALAYA	25428	25944	25944		
24	MIZORAM	6672	7416	7800		
25	NAGALAND	16752	17088	17100		
26	ORISSA	389724	397680	398988		
27	PUDUCHERRY	4260	4344	4440		
28	PUNJAB	85380	89664	90132		
29	RAJASTHAN	495180	505284	508764		
30	SIKKIM	5712	6348	6348		
31	TAMIL NADU	341724	348696	348696		
32	TELANGANA	174480	145404	0		
33	TRIPURA	38400	39180	39180		
34	UTTAR PRADESH	1557600	1589388	1590000		
35	UTTRAKHAND	35196	35916	36168		
36	WEST BENGAL	943332	962580	963528		
	TOTAL ALLOCATION	8685384	8975538	9086858		